

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JEWEL OVERSEAS PRIVATE LIMITED Date of Commencement of Liquidation: 20-01-2026; List of Stakeholders as on Date: 20-03-2026; Name of IP: VEENU DRALL; Process Number: 1; Last 5 digit of registration number: 13816

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1691759		1691759				NA
2	Liquidation costs incurred till date		0		0				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	1212514500	1	1212514500				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	133535613	2	133535613				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	78966520	1	78333167		633353		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	1426708392	4	1426075039		633353		